

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 1024/2016

IN THE MATTER OF:

KJS Concrete Pvt. Ltd.

.....Petitioner

v.

Skyline International Services Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 433(e) & 434

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

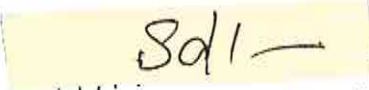
Hon'ble Member (T)

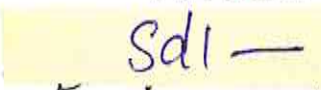
For the Petitioner(s) : Mr. Kaushit Agarwal & Ms. Samridhi Gogia, Advocates

For the Respondent(s) : Mr. Jeevesh Nagrath, Advocate

ORDER

On the joint request made by the learned counsel for the parties, hearing is deferred to 11.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017

Vineet